

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-128
IB-1004(ND)/2020

IN THE MATTER OF:

M/s. High wings solutions private limited

....PETITIONER

SECTION

U/s 59

Order delivered on 17.08.2021

CORAM:

SHRI P.S.N PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma-
for the Liquidator
For the Respondent :
For the I.T. Deptt./ARoC : Ms. Sweety Kumar, AROC on behalf of ROC Delhi

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08.2021.


(Madhu Narula)
Court Officer